

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 147 of 2019

IN THE MATTER OF:

Agarpara Company Ltd.Appellant

Vs.

Agarpara Jute Mills Ltd. & Ors.Respondents

Present:

**Appellant: Mr. Sadapura Mukherjee, Advocate
Ms. Indrani Mukherjee, Advocate**

**Respondents: Mr. Atanu Mukherjee, Advocate for R-1
Mr. Arjun Aggarwal, Advocate for R-13**

With

Company Appeal (AT) No. 155 of 2019

IN THE MATTER OF:

Lakeview Agencies Pvt. Ltd. & Ors.Appellants

Vs.

Agarpara Jute Mills Ltd. & Ors.Respondents

Present:

**Appellants: Mr. Saurabh Jain and Mr. Siddharth Jain, Advocates
Mr. Sugam Seth, Advocate**

**Respondents: Mr. Atanu Mukherjee, Advocate for R-1
Ms. Indrani Mukherjee, Advocate for R-6**

With

Company Appeal (AT) No. 169 of 2019

IN THE MATTER OF:

Mahendra Sharma & Anr.Appellants

Vs.

Agarpara Jute Mills Ltd. & Ors.Respondents

Present:

Appellants: Mr. Sadapura Mukherjee, Advocate

**Respondents: Mr. Atanu Mukherjee, Advocate for R-1
Ms. Indrani Mukherjee, Advocate for R-6**

ORDER

23.08.2019: Learned Counsel for the appellants in these appeals seek time to file rejoinder. One week time is granted to file rejoinder.

Learned Counsel for the appellants in these appeals were asked to show the copy of judgement passed by this Tribunal in appeal bearing no. 48 of 2017. It is stated that copy of the said judgment has been filed in Company Appeal (AT) No. 155 of 2019 at Page 544.

List these appeals 'for admission (after notice)' on **20th September, 2019.**

[Justice A.I.S Cheema]
Member (Judicial)

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Kanthi Narahari]
Member (Technical)

sa/gc